

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated Guwahati the 03<sup>rd</sup> May, 2023

**NO. HC.VII-30/2023/ 3952 /A** ##### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as rapporteurs and for performing in the cultural programme during National Judicial Academy **East Zone-II Regional Conference** to be organised by the Gauhati High Court, in collaboration with Judicial Academy, Assam at the Assam Administrative Staff College, Khanapara, on **06-05-2023** and **07-05-2023**.

<b>OFFICERS NOMINATED AS RAPPORTEURS</b>				
<b>Sl. No.</b>	<b>Name of the Judicial Officer</b>	<b>Designation</b>	<b>Contact number</b>	<b>Date</b>
1.	Shri Saleh Ahammad	Chief Judicial Magistrate, Barpeta	97068-75473	06-05-2023 (The Officers are directed to report at the venue on the date at 08:45 A.M.)
2.	Shri Jafar Md. Azizul Karim Tapadar	Addl. Chief Judicial Magistrate, Kamrup, Amingaon	86384-09069	07-05-2023 (The Officers are directed to report at the venue on the date at 08:45 A.M.)
3.	Shri Chaturjya Prasad Talukdar	Chief Judicial Magistrate, Kamrup(M)	70025-83634	07-05-2023 (The Officers are directed to report at the venue on the date at 08:45 A.M.)
4.	Shri Pranami Goswami	Secretary, District Legal Service Authority, Kamrup, Amingaon	98641-18816	07-05-2023 (The Officers are directed to report at the venue on the date at 08:45 A.M.)
<b>OFFICERS NOMINATED FOR CULTURAL EVENT</b>				
1.	Smti. Jyotshna Das	Civil Judge & Asstt. Sessions Judge, Chirang	98547-48090	06-05-2023 (The Officers are directed to report at the Gauhati High Court on <b>05-05-2023</b> at <b>12:00 P.M.</b> )
2.	Smti. Jayashree Bora	Civil Judge & Asstt. Sessions Judge, No.3, Kamrup(M), Guwahati	73999-95151	
3.	Smti. Debaborninee Devi	Munsiff No.2, Tinsukia	97072-56997	

By order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-30/2023/ 3953-3969 /A,**

**Dated 03-05-2023**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

4. The District & Sessions Judge,  
Barpeta/Chirang/Kamrup(M)/Kamrup, Amingaon/Tinsukia

***(He/She is requested to inform the nominated Judicial Officer(s) under his/her control about this Notification accordingly).***

5. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The nominated Judicial Officers concerned.

***(For any queries or concern, the nominated participants may contact the Nodal officers, nominated by the Gauhati High Court).***

<b>NODAL OFFICERS</b>		
<b>Name &amp; Designation</b>	<b>Phone No.</b>	<b>E-mail ID</b>
<b>Smti. Shivani Handique,</b> Research Officer, Judicial Academy, Assam	<b>9706569430</b>	
<b>Shri Saptarshi Garg,</b> Joint Registrar(Vigilance) Gauhati High Court	<b>9864176684</b>	<b>regconghy@gmail.com</b>

<b>Shri S.S.B. Singha,</b> Secretary, NEJOTI, Assam	<b>9864097649</b>	
<b>Shri Bidyut Choudhury,</b> Administrative Officer, Judicial Academy, Assam.	<b>9401101341</b>	

8. The Research Officer, Judicial Academy, Assam.
9. The Joint Registrar (Judicial/PM&P/Recruitment/Vigilance), Gauhati High Court, Guwahati.
10. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
11. The OSD (eCourts/Judicial), Gauhati High Court, Guwahati.
12. The Secretary, NEJOTI, Assam.
13. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

15. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapodan  
03.05.23  
**REGISTRAR(JUDICIAL)**